

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

IB-2909(ND)/2019

IN THE MATTER OF

Sunila Sabharwal

VS.

M/s. Ferrous Infrastructure Pvt. Ltd.

...FINANCIAL CREDITOR

...CORPORATE DEBTOR

SECTION

Under Section 7 IBC code 2016

Order delivered on 17.12.2019

Coram:

Ch. Mohd. Sharief Tariq

Hon'ble Member (Judicial)

Shri K.K. Vohra

Hon'ble Member (Technical)

For the Petitioner/FC : Ms. Amrita Sarkar Advocate
For the Corporate Debtor :

ORDER

Counsel for the applicant is present. Registry is directed to issue notice to the Corporate Debtor. The Counsel for the financial Creditor (FC) is directed to send private Notice at the registered office address of the Corporate Debtor and file proof of service alongwith affidavit.

Put up on 23.1.2020.

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(K. K. VOHRA)
MEMBER (TECHNICAL)

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(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)